

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 15/05/2016
RT CP NO. 161/Chd/Hry/2017**

Mr. Rajendra Kumar & Sons (HUF).Petitioner.

Versus

M/s. Yamuna Power and Infrastructure Ltd.Respondent.

Present: Mr. Rahul Bhargava, Advocate for Mr. Deepak Jain, Advocate for
petitioner.
Mr. Pradeep Nauharua, Advocate for respondent.

Learned counsel appearing for both the parties filed Memo of
Appearance. Adjournment is requested for filing Power of Attorneys. Let the
needful be done at least 10 days before the next date. The matter be now listed
for arguments on 13.09.2017 as it is submitted that the pleadings are complete.



(Justice R.P.Nagrath)
Member (Judicial)

✓ August 18, 2017.
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